

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 2832**  
TO BE ANSWERED ON 12.03.2021

**Mangrove Forests**

2832. ADV. ADOOR PRAKASH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the total area of mangrove forests in the country, State/UT-wise;
- (b) the details of financial assistance provided to each State and Union Territories during the last three years for the protection of mangrove forests;
- (c) whether the Union Government proposes to provide financial assistance to State Government of Kerala to take over mangrove forests situated in private lands in the State;
- (d) if so, the details thereof; and
- (e) the measures taken by the Government for protection of mangrove forests?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

- (a) As per the latest Forest Survey of India (FSI) Report titled 'India State of Forest Report (2019)', the mangrove cover in the country is 4,975 sq. km. The details of total area of mangrove forest in the country during last 6 years, State/Union Territories-wise are as follows:

State/UT	Assessment Year (Area in Sq.km)					
	2009	2011	2013	2015	2017	2019
Andhra Pradesh	353	352	352	367	404	404
Goa	17	22	22	26	26	26
Gujarat	1,046	1058	1103	1107	1140	1177
Karnataka	3	3	3	3	10	10
Kerala	5	6	6	9	9	9
Maharashtra	186	186	186	222	304	320
Odisha	221	222	213	231	243	251
Tamil Nadu	39	39	39	47	49	45
West Bengal	2,152	2155	2097	2106	2114	2112
A&N Islands	615	617	604	617	617	616
Daman& Diu	1	2	1.63	3	3	3
Puducherry	1	1	1	2	2	2
Total	4,639	4,663	4,628	4,740	4,921	4,975

- (b) The details of the financial assistance provided to the coastal States/ Union Territories during the last three years for the protection of mangrove forests is as under:

(□ in lakhs)

<b>S. No.</b>	<b>State/UT</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>
1	Andaman & Nicobar	138.60	0.00	275.00
2	Andhra Pradesh	0.00	0.00	0.00
3	Goa	0.00	0.00	0.00
4.	Gujarat	801.07	123.250	684.16
5.	Karnataka	52.38	107.848	124.69
6.	Kerala	156.85	138.720	106.92
7.	Orissa	89.42	102.580	122.11
8.	Tamil Nadu	89.71	100.606	64.94
9.	West Bengal	125.57	376.000	196.46
10.	Lakshadweep	0.00	0.00	0.00
		<b>1453.60</b>	<b>949.09</b>	<b>1574.28</b>

- (c) and (d) No financial assistance is provided by the Ministry to the State Government of Kerala to take over mangrove forests situated in private land in the State of Kerala.

- (e) The Government has taken steps to protect and enhance mangrove forests in coastal States/Union Territories through promotional as well as regulatory measures. The promotional measures are being implemented through a Central Sector Scheme namely 'Conservation and Management of Mangroves and Coral Reefs' under National Coastal Mission Programme of the Ministry.

Regulatory measures are implemented through Coastal Regulation Zone (CRZ) Notification (2019) under the Environment (Protection) Act, 1986; the Wild Life (Protection) Act, 1972; the Indian Forest Act, 1927; the Biological Diversity Act, 2002; and rules under these acts as amended from time to time.

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